

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**22. Contempt Petition/8/2022 IA 993/2023**  
**In C.P. (IB)/934(MB)2020**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - Contempt Petition/8/2022 Kairav Anil**  
**Trivedi - RP of Prince Mfg Industries Pvt**  
**Ltd**

**V/s**

**Mr. Amit Sangal Proprietor of M/S. Nitin**  
**Plastic**

**IA 993/2023 Kairav Anil Trivedi - RP**  
**On Behalf of The Coc Of**  
**Prince Mfg Industries Pvt Ltd**

**V/s**

**Piyush Gangji Chheda Erstwhile Director**  
**of Prince Mfg Industries Pvt Ltd**

**IN THE MATTER OF**

**Mr. Amit Sangal Proprietor of**  
**M/S. Nitin Plastic**

**V/s**

**Prince MFG Industries Pvt ltd**

**Section: 60(5) Sec 66(1) U/s 9 of (IBC)**

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**ORDER**

**Contempt Petition/8/2022, IA.No.993/2023: - None appeared**  
from either side. List this matter on **19.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**